

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 288/TT/2013

Date: 8.1.2014

To

Dy. General Manager (Commercial),
Power Grid Corporation of India Ltd.,
B-9, Qutab Institutional area,
Katwaria Sarai, New Delhi - 110016

Subject: Approval under Regulation 3 (12)(c) of CERC (Terms & Conditions of Tariff) Regulations 2009 and Regulation 24 of CERC (Conduct of Business) Regulations 1999 for commissioning date and approval of Transmission Tariff from DOCO TO 31.03.2014 for tariff block 2009-14 for LILO of 400 kV D/C Nathpa Jhakri- Nallagarh(Triple Snowbird) line at Rampur under transmission system associated with Rampur HEP in Northern Region

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 24.1.2014:-

- i. Reasons for overall cost over-run of **111.05 %** along with documentary evidence;
- ii. The reasons for cost variation of the following items alongwith documentary evidence:
 - a) Preliminary investigation, RoW, Forest clearance, PTCC, General civil works etc. **142%**
 - b) Tower steel **20.71%**
 - c) Insulators **55.87%**
 - d) Hardware fittings **74.12%**
 - e) Auxiliaries **16.67%**
 - f) Erection, stringing and civil works including foundation **543.4%**
- iii. Break-up of the additional capital expenditure, with a list of deferred liabilities and work deferred for execution;
- iv. Actual date of commercial operation;
- v. Copy of POWERGRID letter to the forest authority for forest clearance along with supporting documents and a summary of sequence of correspondence with the authorities to justify the 24 months' delay in the commissioning of the asset;
- vi. The copy of the Indemnification Agreement (IA) with SJVNL dated 6.4.2009.

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)